



IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 2ND DAY OF FEBRUARY, 2026

BEFORE

THE HON'BLE MR. JUSTICE M.NAGAPRASANNA

CRIMINAL PETITION NO. 2100 OF 2025

BETWEEN:

1. KALLALINGA E HOOGAR
AGED ABOUT 62 YEARS,
NATIONAL PRESIDENT,
BRASTACHAR VIRODHA PARTY (B.V.P.).
HEAD OFFICE: #183/E, PLOT NO. 12,
VILLAGE - NELOGI, TALUK - JEWARGI,
DIST:KALABURGI, PIN - 585 310.

BANGALURU RESIDENTIAL ADDRESS

R/AT NO.56B, 6TH CROSS, VIDHYAPEET
WARD NO. 164, BALAJI NAGAR, CHANNAMMANA
KERE ACHUKATTU PRADESHA, BANASHANKARI
3RD STAGE, BANGALURU - 560 080.

WORKING PLACE ADDRESS UPTO
COURTS FINAL ORDER

THE EXECUTIVE ENGINEER (ELE.), KPTCL,
220 KV POWER RECEIVING STATION, T.L.& S.S
DIVISION, SOMANAHALLI, KANAKAPURA ROAD
BANGALURU - 560 116.

NORTH DELHI DISTRICT RESIDENTIAL ADDRESS

GALLI NO. 15B, NARELA TO LAMPUR BORDER ROAD
RAILWAY UNDERPASS END LEFT SAID DEDEND.
ANGANWADI NO.96, SWATHANTRANAGAR,





NORTH DELHI, NARELA, PIN-110 040.

...PETITIONER

(BY SRI. KALLALINGA E HOOGAR, PARTY-IN-PERSON)

AND:

1. SRI SIDDARAMAIAH
PRESENT CHIEF MINISTER & CLP LEADER,
GOVT OF KARNATAKA, VIDHAN SOUDHA,
DR. BR AMBEDKAR VEEDHI,
BANGALURU-560 001.
2. SRI D.K SHIVAKUMAR,
PRESIDENT, KPCC & PRESENT DY CHIEF MINISTER,
VIDHAN SOUDHA, R. NO.335 & 336, BANGALURU-01.
3. SRI/DR AJAYASINGH
S/O LATE N. DHARAM-SINGH, PRESENT,
JEWARGI ASSEMBLY CONSTITUTION, MLA,
R/AT D. #493/1-2, SHANKI TANK LEAK RIGHT SAID,
10TH MAIN, 10TH CROSS, SADA-SHIVANAGA,
BANGALURU - 560 080.
4. SRI ALLAMAPRABHU. S. MALIPATIL (PATIL),
NELOGI, PRESENT, KALABURGI DHAKSHINA
ASSEMBLY CONSTITUENCY, MLA, MIG-18,
E/11-5648, OPP: CENTRAL BUS STAND TO
BRAHAMPUR ROAD LEFTSAID, KALABURGI,
PIN - 585 103.
5. SRI K.J. RAMESH,
SENIOR PERSONAL SECRETARY TO
CHIEF GENERAL MANAGER, (COMPANY AFFAIRS)
(RETIRED), 4TH FLOOR, BELAKU BHAVAN,
K.R. CIRCLE, BANGALURU-01.
6. SRI G.T. RAVINDRANATH,
INCHARGE SENIOR
PERSONAL ASSISTANT TO S.E.E. (RETIRED),
C/O PENSION SECTION, BESCO, M.



K.R. CIRCLE, BANGALURU - 560 001.

7. SRI A.S. MURTHY,
SR. PERSONAL SECRETARY TO M.D, PCKL,
CAUVERY BHAVAN (RETIRED)
PRESENT WORKING OFFICE ADDRESS FOR SERVICE:
LEGAL SECTION, KARNATAKA ELECTRICITY
REFORMS COMMISSION (KERC), NO.16 C-1,
MILLERS TANK BED AREA, BEHIND
DR. B.R. AMBEDKAR BHAVAN
VASANTH NAGAR, BANGALURU, PIN - 560 052.
8. THE MANAGING DIRECTOR,
KARNATAKA POWER TRANSMISSION CORPORATION
LTD. (KPTCL). CAUVERY BHAVAN,
BANGALURU, PIN-560 001
9. THE DIRECTOR (A&HR),
KPTCL, CAUVERY BHAVAN,
BANGALURU-09
10. THE PRESIDENT,
KEB EMPLOYEES UNION, "A" STATION GROUND,
ANANDRAO CIRCLE, BANGALURU-09.
11. THE ADDL. CHIEF SECRETARY,
GOVT. OF KARNATAKA, ENERGY DEPT.,
R. NO.237, 2ND FLOOR, VIDHAN SOUDHA,
B.R. AMBEDKAR VEEDHI, BANGALURU-09.
12. SRI PRIYANKA
S/O MALLIKARJUN KHARGE,
RURAL DEVELOPMENT & PANCHAYATHRAJ MINISTER,
VIDHAN SOUDHA, BANGALURU -560 001
13. SRI M. MAHADEV,
FORMER SUPERINTENDING ENGINEER (ELECL.),
B.C.(N), BESCO & M.D., GESCOM, (RETIRED), STN.
BAZAR MAIN RD., KALABURGI-585 102



14. SRI S. MUNIRAJU,
FORMER EXECUTIVE ENGINEER (ELECL.), R.R.
NAGAR DIVISION, BESCOM & DIRECTOR (TECHNL.),
GESCOM (RETIRED), KALABURGI-102
15. THE MANAGING DIRECTOR,
BANGALURU ELECTRICITY SUPPLY COMPANY LTD.
(BESCOM), K.R.CIRCLE, BANGALURU-560 001.
16. THE SUPERINTENDING ENGINEER (ELECL.),
BANGALURU CIRCLE(NORTH), BESCOM, 2ND FLOOR,
BEEJA BHAVA, BEHINDE HEBBAL BUS STAND,
HEBBAL, BANGALURU-23.
17. THE EXECUTIVE ENGINEER (ELE.),
PRESENT R.R. NAGAR DIVISION, BESCOM,
BYATARAYANAPUR, MYSURU ROAD,
BANGALURU-560 026.
18. THE EXECUTIVE ENGINEER (ELE.),
PRESENT HEBBAL DIVISION, BESCOM, YALAHANKA
SUB-DIVISION BUILDING, 2ND FLOOR, OPP.
YALAHANKA POLICE STATION, YALAHANKA,
BANGALURU-560 064.
19. THE PRESIDENT,
KPTCL ENGINEERS ASSOCIATION,
RACE COURSE ROAD, ANANDARAO CIRCLE.
BANGALURU-560 009.
20. THE EXECUTIVE ENGINEER (ELE.).
TL & SS DIVISION, KPTCL, 220 KV RECEIVING STN.,
SOMANAHALLI, KANAKAPURA MAIN ROAD,
BANGALURU - 560 116.
21. THE SUPERINTENDING ENGINEER (ELECL.),
TR (M), BMAZ (SOUTH) CIRCLE, KPTCL, ANANDRAO
CIRCLE, BANGALURU-560 009.
22. THE CHIEF ENGINEER (ELECTY),
TR ZONE, KPTCL, 3RD FLOOR, A STATION GROUND,



ANANDRAO CIRCLE, BANGALURU-560 009.

23. SRI HULLUR
(HIS NAME NOT KNOWN), FORMER CIRCLE
INSPECTOR, JEWARGI & DY. SUPERINTENDENT OF
POLICE, (RETIRED), LINGASUGUR, DIST RAICHUR,
ADDRESS FOR SERVICE: C/O POLICE PENSION
SECTION, POLICE HEAD QUARTER,
KALABURGI - 560 105.
24. SRI BASSAVARAJ
(BASSU) NANDIGOND, P.A.
C/O DR. AJAYASINGH, MLA, R/AT D. # 493/1-2,
SHANKI TANK LEAK RIGHT SAID, 10TH MAIN,
10TH CROSS, SADASHIVANAGA,
BANGALURU - 560 080.
25. INSPECTOR GENERAL OF POLICE,
NORTH ZONE, POLICE HEAD QUARTER,
OPP. JAYADEV GOVT. HOSPITAL,
KALABURGI - 585 105.
26. SRI G.T. AJJAPPA,
ASSISTANT COMMISSIONER OF POLICE (RETIRED),
SHESHADRIPURAM, BANGALURU C/O POLICE
PENSION SECTION, COMMISSIONER OFFICE,
INFANTRY ROAD, BANGALURU - 560 001.
27. THE DISTRICT COMMISSIONER
AND DISTRICT ELECTION OFFICER, DIST. BIDAR
28. THE DISTRICT COMMISSIONER
AND DIST. ELECTION OFFICER,
MINI VIDHAN SOUDHA,
STATION BAZAR MAIN ROAD,
KALABURGI - 585 102.
29. SRI BHEEMANNA
S/O BHUTALI AMBIGER, POST NELOGI. TQ
JEWARGI, DIST KALABURGI-585 310.



30. SRI NINGAPPA
S/O BHUTALI AMBIGER, POST NELOGI, TQ JEWARGI,
DIST KALABURGI-585 310
31. SMT. SHARANAMMA
W/O MADAPPA KALUR, POST NELOGI,
TQ JEWARGI, DIST KALABURGI-585 310
32. SRI BHUTHALSIDDA
S/O MADAPPA KALUR, POST NELOGI.
TQ.JEWARGI, DIST KALABURGI-585 310
33. SRI VISHWANATH
S/O GURANNA VIBHUTHI, TYPIST AND AGENT,
(NELOGI). ZEROX CENTER, OPP.. MINI VIDHAN
SOUDHA, JEWARGI. TQ. JEWARGI, DIST
KALABURGI-585 310.
34. SRI VIRUPAKSHI
S/O SHARANABASAPPA HUGAR, (HARWAL) JAGA
SHARANA NILAYA, GROUND FLOOR, BEHIND
RAMAMANDIR, RAMAMANDIR CIRCLE TO HIGH
COURT LEFT ROAD, KALABURGI-585 102.
35. SRI BAGWANTHARAY
S/O GOLALAPPA GUJAGOND, (NELOGI) JAGA
SHARANA, GAGAN NILAYA, 1ST FLOOR, BEHIND
RAMAMANDIR, RAMAMANDIR CIRCLE TO HIGH
COURT LEFT ROAD, KALABURGI-585 102.
36. RAMACHANDRA
S/O CHANDRAMAPPA HUGAR, POST NELOGI, TQ
JEWARGI, DIST KALABURGI-585 310.
37. SMT. SANGEETHA
W/O LATE NAGAPPA YALGI, BEH NO.E/183, PIOT NO.
12, VILIAGE AND POST NELOGI, TQ JEWARGI,
DIST KALABURGI-585 310.



38. SRI KUNDANSINGH
S/O LATE GANGARAMSINGH RAJAPUTH, VILLAGE
AND POST - NELOGI, TQ. JEWARGI, DIST.,
KALABURGI, PIN - 585 310.
39. PANCHAYATH DEVELOPMENT OFFICER (PDO),
GRAM PANCHAYATH NELOGI - POST, TQ. JEWARGI,
DIST. KALABURGI, PIN -585 310
40. THE SECRETARY,
POLITICAL PARTY, ELECTION COMMISSION OF
INDIA, NIRVACHAN SADAN, ASHOK ROAD,
NEW DELHI-110 001
41. THE UNDER SECRETARY,
POLITICAL PARTY, ELECTION COMMISSION OF
INDIA, NIRVACHAN SADAN, ASHOK ROAD,
NEW DELHI-110 001
42. THE CHIEF ELECTORAL OFFICER,
KARNATAKA STATE, ELECTION COMMISSION,
NIRVACHANA NILAYA. SHESHADRI ROAD,
BANGALURU - 560 001
43. THE COMMISSIONER OF POLICE,
BANGALURU DISTRICT, INFANTRY ROAD,
BANGALURU-560 001
44. THE GOVT. CHIEF SECRETARY,
KARNATAKA GOVT., VIDHANA SOUDHA,
BANGALURU-560 001.
45. THE SECRETARY TO GOVERNOR,
RAJBHAVAN, SECRETARIAT, RAJBHAVAN ROAD,
BANGALURU-01.
46. THE SECRETARY TO SPEAKER,
GOVT. OF KARNATAKA, ROOM NO. 124, 1ST FLOOR,
VIDHANA SOUDHA, DR. B.R. AMBEDKAR VEEDHI,
BANGALURU-560 001
47. THE SECRETARY,



GOVT. OF KARNATAKA, DEPT. OF REVENUE,
VIDHANA SOUDHA, DR. B.R. AMBEDKAR VEEDHI,
BANGALURU-560 001.

48. THE SECRETARY, GOVT. OF INDIA,
PRESIDENT SECRETARIAT, (PUBLIC-1 SECTION),
RASTRAPATHI BHAVAN, NEW DELHI, PIN - 110 004.
49. THE SECRETARY,
GOVT. OF INDIA/BHARAT SARKAR
MINISTRY OF HOME AFFAIRS/GRIHA
MANTRALYA(C&IC) DIVISION), NORTH BLOCK,
NEW DELHI - 1100
50. THE SECRETARY,
GOVT. OF INDIA, MINISTRY OF LAW & JUSTICE,
LEGISLATIVE DEPT., LEG-II SECTION,
SHASTRI BHAVAN, NEW DELHI-110 001.
51. THE MANAGER
INDUS-IND BANK(CFD), 1ST FLOOR, SUMADHAR
COMPLEX, BESIDE BANK OF MAHARASHTRA,
GAZIPUR MAIN ROAD, KALABURAGI.

...RESPONDENTS

(BY SRI. .,ADVOCATE)

THIS CRL.P IS FILED U/S 482 CR.PC (FILED U/S 528 BNNS) BY THE PARTY IN PERSON PRAYING TO PLEASED, DIRECTION TO URGENTLY CALL FOR ENTIRE RECORD ALONG WITH P.C.R AND CC FILED FROM ACMM COURT, KALABURGI, WHOS RESPONDENT-51 INDUSLAND BANK FILED CASE AGAINST THE PETITIONER THAT THE ABOVE CASE WILL BE TRANSFER FROM ACMM COURT, KALABURAGI TO THE 82 CCH COURT THEY WERE SERVED COPY OF LETTERS DOCUMENTS PRODUCED PAGE NO.229 TO 237 THE ABOVE COURT WILL POSSIBLE TO ISSUE ORDERS WARRANT ETC., PLEASED QUASH ABOVE CASE, INTENTIONALLY CREATED FROM RESPONDENT-3 AND 4 BLOCK MAIN, HURT ETC.,

THIS PETITION, COMING ON FOR ORDERS, THIS DAY, ORDER WAS MADE THEREIN AS UNDER:



CORAM: HON'BLE MR. JUSTICE M.NAGAPRASANNA

ORAL ORDER

1. The petitioner is seeking following prayers:

"1. Pleased, direction to urgently call for entire record along with P.C.R., & C.C. filed from ACMM Court, Kalaburgi, who's Respondent-51-IndusInd Bank filed case against the Petitioner, that the above case will be transfer from ACMM Court, Kalaburgi to the 82 CCH Court, they were served copy of the letters, documents, produced Page No.229 to 237 the above court will possible to issue orders, warrant, etc., pleased quash above case, intentionally created from R-3 & 4 block-mail, hurt, etc.

2. Pleased, quash Respondent 1 to 4 & 12 Elected Member of Legislative Assembly Seats orders, above designated C.M., DCM, 2-MLA, Rural Development & Panchayathra Minister has been insult Indian constitution, misused ECI, involved corruptions.

3. Allow, direction to start very emergency investigations & Criminal Case will be Register through all 4 constitutional body CBI, NIA, ED & IT as per above list of criminal offence involved all R-1 to 51, theft monthly Salary, Salary Benefits,



Pensions, above all loans, orders, agriculture land false registration, land agreements, land sale deeds, residential house open site acquired & also Nelogi grama panchayath secretly created all records quash".

2. The petitioner is said to have registered a complaint before the concerned Court and has now made about 51 accused. He is said to be an employee of the Karnataka Power Transmission Corporation Limited and is said to be dismissed from service and the dismissal has been challenged before this Court in W.P.No.22727/2021 and therefore, he has sought to arraign every person holding the office of the Minister, Inspector General of Police and every other officers of the Department for registration of crime. If this is permitted, it would on the face of it become an abuse of the process of law. Since the petitioner is a dismissed employee, this Court is holding its hands in imposing exemplary costs, failing which, it was a fit case to impose costs of Rs.10,00,000/- upon him.



With the aforesaid observations, the petition stands dismissed.

**SD/-
(M.NAGAPRASANNA)
JUDGE**

PKS
List No.: 1 Sl No.: 198